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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30  
AM**

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 478/9/HDB/2018               |
| NAME OF THE COMPANY              | Sungold Engineering & Equipment Pvt Ltd |
| NAME OF THE PETITIONER(S)        | Hemraj Devkarandas Metal & Minerals Ltd |
| NAME OF THE RESPONDENT(S)        | Sungold Engineering & Equipment Pvt Ltd |
| UNDER SECTION                    | 9 OF IBC                                |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

None present for Petitioner and Respondent.

Petitioner filed proof of dispatch of copy of petition on Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Registry is directed to issue notice to the Respondent.

Respondent shall file counter if any, within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 28.09.2018.

  
MEMBER JUDICIAL